Exhibition of South African Films

## 415. SHRI V. GOPALSAMY;

SHRI L. GANESAN.

## SHRI CHATURANAN MISHRA;

# SHRI GURUDAS DAS GUPTA:

SHRI N. E. BALARAM;

Will the Minister of INFORMATION AND BROADCASTING be pleased to state-

(a) whether any film of South African origin was shown|exrnibited in India dur ing the last three years;

(b) if so, what are the names of the films, cities and State<sub>s</sub> wher<sub>e</sub> the<sub>se</sub> were exhibited;

(c) whether any enquiry  $ha_s$  been conducted to find out  $th_e$  circumstances under which these films were allowed into India;

(d) if so, what  $a^{\text{re}}$  the details of the enquiry, and action taken thereon, and

(e) if the answer to part (c) above be in the negative, what a<sup>r</sup>e the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL), (a) to (e)  $N_0$  Sir. However, there  $ar_e$ allegations that the films 'GODS MUST BE CRAZY and 'BEAUTIFUL PEOPLE\* which <sub>a</sub>r<sub>e</sub> being •have been exhibited in India had been produced in South Africa. These fiilms were certified by the Central Board of films Certification in 1972 and 1979 respectively. The applicants of these films have indicated that these films were produced in British West Indies and United States of America respectively. The Questions whether these two films were, in fact, produced in South Africa and if so, how the import was allowed in India are being examined in consultation with the concerned authorities. An enquiry unde<sub>r</sub> section 6 of the Cinematograph Act  $^{J952}$  has been initiated in respect of these films. Notices have been issued t<sub>0</sub> the applicants asking them to show-cause why the 6lm<sub>s</sub> should n0( be de-certified.

### Inclusion of NOIDA in Delhi under NCR

416. SHRI PARVATHANENI UPEN DRA; Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that NCR proposals <sup>ar</sup>  $n_0$ t being implemented by some concerned States like Uttar Pradesh and Haryana for fear of centr<sub>e</sub> taking over the area included in NCR;

(b) whether there is a proposal under Government's consideration to merge some <sup>a</sup>reas like NOIDA in Delhi; and

(c) if so, what  $ar_e$  the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR); (a) No, Sir.

- (b) No, Sir.
- (c)  $Doe_s$  not arise.

#### Rural Housing Project

417. SHRI PARVATHANENI UPEN DRA. Will % Minister of WORKS AND HOUSING be pleased to state.

(a) whether the Housing and Urban Development Corporation is contemplating any rum) housing projects; and

(b) if so, the detail<sub>s</sub> of such projects, State-wise and the progress made in respect thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir.

(b) The State-wise details of the Rural Housing Scheme<sub>8</sub> sanctioned by HUDCO as on 30.6.1985 are give<sub>n</sub> i<sub>n</sub> the enclosed statement *(See below)* The implementation of the Schemes is done by the concerned borrowing agencies.